

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1813  
ANSWERED ON:04.08.2005  
SETTING UP OF DE-ADDICTION CENTRES  
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Union Government has issued any direction to the State Governments to set up de-addiction centres at all juvenile observation homes;
- (b) if so, the details thereof;
- (c) the name of those States who have not set up de-addiction centres alongwith the reasons therefor;
- (d) the steps taken by the Union Government in this regard;
- (e) whether the Government is funding to the State Governments in setting up of de-addiction centres at all juvenile observation homes; and
- (f) if so, the details for each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sirs.
- (b) to (f) Do not arise.